

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
24-07-2024 AT 10:30 AM**

**CP No. 41/241/HDB/2024
AND
IA (CA) 202, 203, 204, 205 & 206/2024 in CP No. 41/241/HDB/2024
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Mr. Rishi Pratap Bhasin (A1),
Mr. Yogesh Shantiram Patil (A2) & another **...Petitioner**

AND

M/s. Inisan Institute of Insurance Surveyors and
Loss Assessors & 08 Others **...Respondent**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

This matter reposted from 24.07.2024 to 25.07.2024.

IA (CA) 202, 203, 204, 205 & 206/2024

Learned Counsel Mr.Prithu Garg along with counsel on record Mr. Sairam Kanakamedala for the Applicant present and submitted that there is a urgency in this matter. Perused the application. Satisfied. Hence, we direct that the matter be listed tomorrow, however on condition that the notice of this IA be given to all the Respondents/ their counsels. Learned Counsel Mr.Dishit Bhattacharjee for the Respondent No.3 present through VC. Call on 26.07.2024 for proof of service and counters if any.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**